

101. NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA. No.172/252/HDB/2018
NAME OF THE COMPANY	Manjeet Enterprises Private Limited
NAME OF THE PETITIONER(S)	Manjeet Enterprises Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. ESWAR SHARMA	P.C.C	eshwar.ace@gmail.com 9700108651	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. Y. Eswar Sharma, Learned Counsel for the Petitioner. Issue notice to the RoC to submit his report within 3 weeks. Post the case on 13.04.2018.

  
Member (Tech)

  
Member (Judl)